

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No.Bldg./Gaz./CD/...⁴⁸⁴⁸³⁻⁴⁹¹⁸³ Dated, Delhi the ^{20/08/19}

To

All the Judicial Officers,
Tis Hazari/Karkardooma/Patalia House/Rohini/Dwarka/
Saket/Rouse Avenue Courts and Family Courts,
Delhi/New Delhi
and the Officers on Deputation and under Training.

Sub: ALLOTMENT OF GOVERNMENT ACCOMMODATION FROM JUDICIAL POOL

Sir/Madam,

The following 38 flats of Judicial Pool are available for allotment :

LOCATION	TYPE	NO. OF FLATS	FLAT NO.	REMARKS
Judicial Officer's Flats Sector-26, Rohini	VI	04	No.A-601, No.A-701, No.A-702, No.A-801	For Officers of DHJS and DJS (Senior Division) only
	V	04	No.B-403, No.B-704, No.B-803, No.B-804	For all Officers of DHJS & DJS
Karkardooma Court Resd.Complex, Delhi	VI	03	No.207, No.507, No.607	For Officers of DHJS and DJS (Senior Division) only
	V	01	No.604	For all Officers of DHJS & DJS
	IV	07	No.105, No.106, No.305, No.405, No.506, No.605, No.706	For all Officers of DHJS & DJS
Gulabi Bagh, Delhi	V	03	No.1997, No.2019, No.2112	For all Officers of DHJS & DJS
	IV	06	No.1708, No.1710, No.1715, No.1717, No.2078, No.2092	
Rajpur Road, Delhi	V	01	No.30/33	For all Officers of DHJS & DJS
New Mahavir Nagar, Vikas Puri, New Delhi	IV	01	No.8-C	For all Officers of DHJS & DJS
Timar Pur, Delhi	IV	01	No.D-6	For all Officers of DHJS & DJS
Mayur Vihar, Phase-II, Delhi	IV	01	No.44-B	For all Officers of DHJS & DJS
Shalimar Bagh, N.Delhi	IV	01	No.B-2/206	For all Officers of DHJS & DJS
Model Town, Delhi	IV	04	No.A-2, No.B-1, No.B-6, No.B-8	For all Officers of DHJS & DJS
	III	01	No.G-1	For all Officers of DHJS & DJS

^{August 8, 19.8.19.}
The willing Judicial Officer may send their request to this office on or before
^{30th August 2019} In case no reply is received by the said date it will be presumed that you are
not interested in the allotment.

**The Officers who have received offer of allotment and failed to take possession of the
Judicial pool Accommodation shall not be eligible for another allotment for the same type of
accommodation for a period of one year from the date of issue of allotment letter.**

**The Officers may visit and inspect the flats, if they so wish, before applying for allotment
of the aforesaid flats.**

^{19.8.19}
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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